



सत्यमेव जयते



No. TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.

OPPOSITION CAUSE LIST FOR HEARING DATED 21/11/2022

BEFORE SMT.B.KAYALVIZHI, DEPUTY REGISTRAR OF TMR & G.I.

S.NO	APPLICATION/R EGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANTS NAME / OPPONENTS NAME	MOBILE	SIGN
1	1452684	726139	RAO & RAO & RAMJI.G. ADVOCATE	CHADHA SRIDHAR VS MEDLEY PHARMACEUTICAL S LTD		
2	1290272	726138	SYNERGY PERSPECTIVES	PEGASUS FARMACO INDIA P.LTD VS MEDLEY PHARMACEUTICAL S LTD		
3	1058469	726136	ADITYA & ASSOCIATES	DR.REDDY LABORATORIES LTD VS MEDLEY PHARMACEUTICAL S LTD		
4	733751	133720	BONAFIED INTELLECTUAL PROPERTY SOLUTIONS & ANAND AND ANAND	VARKEY PETER		
5	1452680	726112	RAO & RAO & M/S. V.A.ASSOCIATES	CHADHA SRIDHAR VS LUPIN LIMITED		
6	1451192	725522	FOX MANDAL & ASSOCIATES & MADAMSER & CO	GREINER BIO-ONE GMBH VS EASTERN MEDIKIT LTD		
7	1451192	725523	FOX MANDAL & ASSOCIATES & MADAMSER & CO	GREINER BIO-ONE GMBH VS EASTERN MEDIKIT LTD		



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OPPOSITION CAUSE LIST FOR HEARING DATED 23/12/2022

BEFORE SMT.B.KAYALVIZHI, DEPUTY REGISTRAR OF TMR & G.I.

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANTS NAMES / OPONENTS NAME	MOBILE	SIGN
1	1611527	749184	SUBARAMANIUM & ASSOCIATES	KHODAYS BREWERIES LTD VS COMPAGINE GENERALE DES ESTABLISSEMENT S MICHELIN		
2	1611530	749183	SUBARAMANIUM & ASSOCIATES	KHODAYS BREWERIES LTD VS COMPAGINE GENERALE DES ESTABLISSEMENT S MICHELIN		
3	1592504	749239	SUNEER AND ASSOCIATES & INDIA LAW SERVICES ADVOCATES & LEGAL CONSULTANTS	MASHOOK AHAMED A.H. VS LUPIN LTD		
4	1667727	749216	V.K.SHINKA & R.K.DEWAN & CO	K.VIDHYA SAGAR RAO VS SABLE WAGHIRE & CO		
5	1624496	749283	DASWANI & DASWANI & LALL & SETHI	MSN LABORATORIES LTD VS MERCK KGAA		



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OPPOSITION CAUSE LIST FOR HEARING DATED 24/12/2022

BEFORE SMT.B.KAYALVIZHI, DEPUTY REGISTRAR OF TMR & G.I.

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANTS NAMES / OPONENTS NAME	MOBILE	SIGN
1	1611529	749439	INTTL ADVOCATE	KHODAYS BREWERIES LTD VS CHIVAS HOLDING (IP) LTD		
2	1662233	749465	SELVAM & SELVAM & W.S.KANE & CO	UNZA INTERNATIONAL LTD VS GODREJ CONSUMER PRODUCTS LTD		
3	1666244	749433	NANIAR & CO & GROVER & ASSOCIATES	MOHAMMED SAFIULLA SHARIFF VS MAJA HEALTHCARE DIVISION		
4	1652361	749348	DASWANI & DASWANI & INTERNATIONAL TRADE MARK BUREAU	MSN LABORATORIES LTD VS LUPIN LTD		
5	1666243	749432	NANIAR & CO & GROVER & ASSOCIATES	MOHAMMED SAFIULLA SHARIFF VS MAJA HEALTHCARE DIVISION		